Annexure – 7 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020
Name of the corporate debtor: M/s. Jyoti Power Corporation Private Limited; Date of commencement of CIRP: 05.02.2020
NCLT order C. P. (I.B) No. 345/7/NCLT/AHM/2018 dated 05.02.2020
List of creditors as on: 14.10.2021
List of operational creditors (Other than Workmen and Employees and Government Dues)

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income-Tax	GUJ-C-208-1	20.03.2020	12680855	12680855	Section 5(21) IBC, 2016	None	None	No	NA	0	0	0	0	
2	The Assistant Commissioner of State Tax		31.08.2020	607669040	562303758	Section 5(21) IBC, 2016	None	None	No	NA	0	0	0	0	
		Total		**620349895**	**574984613**										